

32

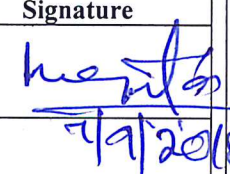
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

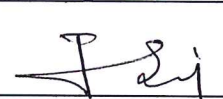
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.09.2018 AT 10.30 AM**

|                                  |   |
|----------------------------------|---|
| TRANSFER PETITION NO.            |   |
| COMPANY PETITION/APPLICATION NO. | CP(CAA) No.418/230/HDB/2018 Connected with<br>CA(CAA) No. 572/230/HDB/2018                    |
| NAME OF THE COMPANY              | Celon Laboratories Pvt Ltd (Demerged Co.) & Mviyes<br>Pharma Ventures Pvt Ltd (Resulting Co.) |
| NAME OF THE PETITIONER(S)        |   |
| NAME OF THE RESPONDENT(S)        |   |
| UNDER SECTION                    | 230   |

**Counsel for Petitioner(s):**

| Name of the Counsel(s)  | Designation | E-mail & Telephone No.     | Signature  |
|-------------------------|-------------|----------------------------|--|
| CS R. Ramakrishna Gupta | PCS         | ramakrishna@<br>rma-co.com | <br>4/9/2018 |
|                         |             |                            |  |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature   |
|------------------------|-------------|------------------------|---|
| T. Sujan Kumar Reddy   | Adv.        | 9160001435             |  |
| for RD                 |             |                        |   |

**ORDER**

Learned PCS Mr. R.Rama Krishna Gupta present for Petitioner. Learned counsel Mr.T.Sujan Kumar Reddy present for RD.

Petitioner filed affidavit regarding regularization of investment made by Mr. Vimal Kumar Kavuru.

Heard arguments of learned counsel appearing for Petitioner and learned counsel appearing for RD.

Orders reserved.

  
MEMBER JUDICIAL